

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10590 of 2018 - DB

(Arising out of OIA-CCESA-SRT-APPEALS-PS-190-2017-18 dated 15/11/2017 passed Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

J K Paper Ltd

P.O. Central Pulp Mills,
Fort Songarh,
Tapi, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-i

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat- 395001

.....Respondent

APPEARANCE:

Shri, Sunil Vatvani , Chartered Accountant for the Appellant
Shri, A.K.Samota, Superintended (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 13.04.2023
DATE OF DECISION: 03.07.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11865 of 2013.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**